

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No. 134/2017  
CP.1090/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Global Acqua Pvt.Ltd. & Ors	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

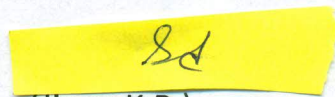
*Men. Manji Bhutani, Adv.*  
*N. GUROMURTHY, ECA*

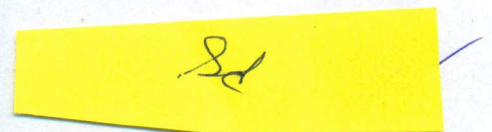
*Petition*  
*Petitioner*  
**ORDER**

*Shr.*  
*Guromurthy*  
*6/11/2017*

Ld. Counsel for the petitioners has filed the supplementary affidavit annexing the list of creditors, which may be taken on record.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)